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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **ITA 756/2023**

THE PR. COMMISSIONER OF INCOME TAX -CENTRAL -1

..... Appellant

Through: Mr Pratyaksh Gupta, Standing
Counsel.

versus

JAGUAR BUILDCON PVT. LTD.

..... Respondent

Through: None.

CORAM:

HON'BLE MR. JUSTICE RAJIV SHAKDHER

HON'BLE MR. JUSTICE GIRISH KATHPALIA

ORDER

% **13.12.2023**

[Physical Hearing/Hybrid Hearing (as per request)]

1. An adjournment slip has been moved on behalf of the appellant/revenue on the ground that Mr Ruchir Bhatia, learned senior standing counsel, is unavailable today.
2. Accordingly, list the appeal on 02.02.2024.

RAJIV SHAKDHER, J

GIRISH KATHPALIA, J

DECEMBER 13, 2023/RV

[Click here to check corrigendum, if any](#)